

LOK SABHA

UNSTARRED QUESTION NO. 1323

TO BE ANSWERED ON 24th JULY 2017

SETTING UP OF LPG OUTLETS

†1323. SHRI DEVENDRA SINGH BHOLE:
SHRI ARJUN LAL MEENA:
SHRI FEROZE VARUN GANDHI:
SHRI RAYAPATI SAMBASIVA RAO:
SHRI OM BIRLA:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government proposes to set up more LPG agencies in view of the demand of LPG connections and Pradhan Mantri Ujjwala Yojana (PMUY) and if so, the details thereof along with number of LPG outlets set up in the country during the last three years and the current year, State/UT-wise including Uttar Pradesh;

(b) whether the Government proposes to allot LPG agencies to the educated unemployed youth in the areas lacking the facility to provide employment and if so, the details thereof along with the time by which the said proposal is likely to be implemented;

(c) the number of cases of diversion of domestic LPG cylinders for commercial use, underweight and LPG pilferage reported/come to the notice of the Government during the said period and head-wise action taken against persons/ LPG agencies separately, State/UT/yearwise; and

(d) whether the Government has issued strict guidelines to petroleum companies to remove said irregularities and appointed any committee to study the reasons behind growing cases of LPG pilferage/underweight/diversion of cylinders and if so, the details thereof along with corrective action taken to control and punish those involved therein, State/UTwise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)
MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Appointment of LPG distributorships is a continuous process and locations for setting up of LPG distributorships are identified based on refill sales potential that

makes them commercially viable. OMCs have recently advertised 2843 locations to set up new LPG distributorships and Ministry of Petroleum & Natural Gas has sanctioned 114 Durgam Kshetriya Vitrak (DKV) to different State Governments on nomination basis to set up LPG distributorships in special and difficult areas. State/UT-wise details of LPG distributorships commissioned during the last three years and April-2017 to June 2017 are at Annexure-I.

(b) Under the Unified Guidelines for Selection of LPG Distributorships 2016, all Indian citizens, including unemployed youth, are eligible for applying for LPG distributorships subject to fulfilling the selection guidelines.

(c) State/UT-wise details of established cases of diversion of domestic LPG cylinders and cases of supplying of partially used cylinders/pilferage during the period of last three years(2014-15, 2015-16 and 2016-17) and for the period from April, 2017 to June 2017 are at Annexure-II.

(d) OMCs carry regular surprise inspections at distributors premises, conduct refill audits, surprise checks at customers premises, en-route checking of delivery vehicles etc. OMCs take punitive action under the prevailing Marketing Discipline Guidelines(MDG) and the Distributorship Agreement against LPG distributors in all established cases of irregularities.

**STATE/UT-WISE COMMISSIONING OF LPG DISTRIBUTORSHIP DURING
2014-2015, 2015-16, 2016-17 & APRIL 2017- JUNE 2017**

SR NO.	STATE	TOTAL COMMISSIONING
1	ANDHRA PRADESH	162
2	ARUNACHAL PRADESH	18
3	ASSAM	110
4	BIHAR	332
5	CHHATTISGARH	144
6	DELHI	6
7	GOA	1
8	GUJARAT	168
9	HARYANA	113
10	HIMACHAL PRADESH	23
11	JHARKHAND	102
12	JAMMU & KASHMIR	71
13	KARNATAKA	327
14	KERALA	134
15	MADHYA PRADESH	395
16	MAHARASHTRA	432
17	MANIPUR	27
18	MEGHALAYA	12
19	MIZORAM	9
20	NAGALAND	21
21	ODISHA	214
22	PUNJAB	195
23	RAJASTHAN	280
24	SIKKIM	4
25	TAMIL NADU	277
26	TELANGANA	164
27	TRIPURA	19
28	UTTAR PRADESH	1065
29	UTTRAKHAND	63
30	WEST BENGAL	314
	UNION TERRITORIES	
1	ANDAMAN & NICOBAR	0
2	CHANDIGARH	0
3	DADRA & NAGAR HAVELI	0
4	DAMAN & DIU	1
5	LAKSHDWEEP	0
6	PUDUCHERRY	3
	TOTAL	5206

No. of established cases of Diversion of domestic cylinders and Supplying of partially used cylinders /pilfering product from cylinders for the last three years and current year i.e. 2014-15, 2015-16, 2016-17 and April - June'17

<u>STATE/UT</u>	No. of established cases of Diversion of domestic LPG cylinders	No. of established cases of Supplying of partially used cylinders / pilfering product from cylinders
CHANDIGARH	14	1
DELHI	68	21
HARYANA	26	6
HIMACHAL PRADESH	2	0
JAMMU & KASHMIR	17	1
PUNJAB	20	13
RAJASTHAN	45	5
UTTAR PRADESH	118	20
UTTRAKHAND	5	0
ANDAMAN & NICOBAR	0	0
ARUNACHAL PRADESH	2	0
ASSAM	22	3
BIHAR	24	1
JHARKHAND	15	1
MANIPUR	0	0
MEGHALAYA	4	0
MIZORAM	0	0
NAGALAND	0	0
ODISSA	11	0
SIKKIM	0	0
TRIPURA	1	0
WEST BENGAL	11	3
CHATTISGARH	14	0
DADRA & NAGAR HAVELI	0	0
DAMAN & DIU	0	0
GOA	1	0
GUJARAT	28	0
MADHYA PRADESH	56	6
MAHARASHTRA	74	2
ANDHRA PRADESH	26	0
KARNATAKA	39	0
KERALA	38	2
LAKSHADWEEP	0	0
PUDICHERRY	1	0
TAMILNADU	27	0
TELANGANA	25	0
ALL INDIA	734	85